### GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

## LOK SABHA STARRED QUESTION NO. 255 TO BE ANSWERED ON 11<sup>TH</sup> MARCH, 2020

#### LOSSES INCURRED BY BSNL AND MTNL

#### †\*255. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the time since when the public sector telecommunication companies Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) are incurring losses;
- (b) whether the Government has taken/proposes to take any steps to bring the said companies out of the losses; and
- (c) if so, the details thereof?

#### **ANSWER**

# MINISTER OF COMMUNICATIONS, LAW & JUSTICE AND ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) to (c) A statement is laid on the Table of the House.

## STATEMENT TO BE LAID ON THE TABLE OF LOK SABHA IN RESPECT OF PARTS (a) to (c) OF LOK SABHA STARRED QUESTION NO. \*255 FOR 11<sup>TH</sup> MARCH, 2020 REGARDING "LOSSES INCURRED BY BSNL AND MTNL".

- (a) Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) are incurring losses since 2009-10.
- (b) & (c) The Government has approved the revival plan for BSNL and MTNL on 23.10.2019. The revival plan inter-alia, includes the measures to reduce the Staff cost through a Voluntary Retirement Scheme (VRS) for the employees of age 50 years and above, administrative allotment of spectrum to BSNL/MTNL for providing 4G services, monetisation of assets of BSNL/MTNL for retiring debt, CAPEX and network upgradation/expansion, debt restructuring by raising of sovereign guarantee bonds and in-principle approval for merger of BSNL and MTNL.

\*\*\*\*\*